

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1741
ANSWERED ON:16.12.2013
SPEED BREAKERS ON NATIONAL HIGHWAYS
Yadav Shri Madhusudan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether construction of speed breakers is not allowed on the National Highways (NHs) of the country and if so, the reasons therefor;
- (b) whether any instance of building unauthorised speed breakers on the National Highways has come to the notice of the Government;
- (c) if so, the details thereof along with the number of road accidents occurred due to these speed breakers on various NHs of the country during the last three years and the current year; and
- (d) the action taken or proposed to be taken by the Government to remove unauthorised speed breakers on NHs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA)

- (a) & (b) Yes Madam. As per the extant policy guidelines of the Ministry, construction of speed breakers is not allowed on National Highways as these defeat the basic objective of providing an obstruction free high speed facility apart from being a safety hazard. Accordingly, suitable actions for removal of unauthorised speed breakers are initiated, whenever such instances come to the notice of the implementing agencies.
- (c) As the policy is not to provide speed breakers on National Highways, the NH-wise data on road accidents due to speed breakers is not maintained.
- (d) Instructions are issued by the Ministry to the State Governments, from time to time, for removal of speed breakers on the National Highways.